

VIDEO CONFERENCING
District and Sessions Judge, Central, THC
IN THE COURT OF Dr. Kamini Lau
Presiding Off.-MACT
CIVIL CAUSE LIST DATED 06-10-2020

<u>S.No.</u>	<u>Case Type</u>	<u>Old Case No.</u>	<u>Case No.</u>	<u>Title</u>	<u>FIR/PS</u>
<u>Misc. cases/purpose</u>					
1	MACT 959/19		SUBHASH KUMAR	Vs.	SUMIT KUMAR
2	MACT 978/19		PRAVEEN KUMAR	Vs.	VIJAY KUMAR
3	MACT 991/19		BABY LAVANIYA	Vs.	DINESH SHARMA
4	MACT 358/20		SATISH KUMAR	Vs.	NEERAJ KUMAR
5	MACT 388/20		ARYAN	Vs.	NEERAJ AND ORS
6	Misc.		JULIUS JOSEPH	Vs	SHARAFAT ALI
7	Misc.		DENIYAL DARSHAN	Vs	SHARAFAT ALI
<u>Issues</u>					
8	MACT 802/19		ARUN KUMAR	Vs.	SOMINDER
<u>Plaintiff/Petitioner Evidence</u>					
9	MACT 60/19		ARJAN SINGH MANDLA	Vs.	KULDEEP SINGH
10	MACT 442/19		SARDAR SANTOKH SINGH MANDLA	Vs.	KULDEEP SINGH AND ORS.
<u>Misc. Arguments</u>					
11	MACT 1005/17		MUKESH	Vs.	BINAY KUMAR SINGH
12	MACT 724/19		AMAN	Vs.	GAYA PRASAD MISHRA AND ORS.
13	MACT 120/20		VEER SINGH AND ORS	Vs.	JASVEER SINGH AND ORS
<u>Final Arguments</u>					
14	MACT 207/2014 56286/16		SANJEEV SHARMA (I)	Vs.	SURJEET
15.	CS DJ 272/2015 14126/2016		RICKIE KHOSLA	Vs	M/S LOH VANIZYA UDYOG PVT. LTD. (DDA)

VIDEO CONFERENCING
District and Sessions Judge, Central, THC
IN THE COURT OF Dr. Kamini Lau
Presiding Off.-MACT
CRIMINAL CAUSE LIST DATED 06-10-2020

<u>S.No.</u>	<u>Case Type</u>	<u>Old Case No.</u>	<u>Case No.</u>	<u>Title</u>	<u>FIR/PS</u>
<u>Misc./ Appearance</u>					
1	M CrI	7/2020	UNKNOWN	Vs.	UNKNOWN 04 /2020 (Kamla Market)
2	M CrI	102/2020	RAJENDER KUMAR GIRI	Vs.	BASANT LAL 166 /2020 ()
3	M CrI	103/2020	PINKY	Vs.	REETU 165 /2020 ()
4	M CrI	108/2020	UNKNOWN	Vs.	UNKNOWN 117 /2020 ()
5	M CrI	111/2020	AKHIL KUMAR PAUL	Vs.	SHIVAM 124 /2020 ()
6	M CrI	119/2020	UNKNOWN	Vs.	UNKNOWN 126 /2020 (Darya Ganj)